

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DEHI****O.A. NO. 164 OF 2018****IN THE MATTER OF:**

Ashwani Kumar Dubey

...Applicant

Vs.

Union of India & Ors.

...Respondents

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THROUGH

ADARSH TRIPATHI

Advocates for the Respondent No. 20

G-34, Basement, Lajpat Nagar-III

New Delhi

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Place: New Delhi

Dated: 17.01.2024

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DEHI

O.A. NO. 164 OF 2018

IN THE MATTER OF:

Ashwani Kumar Dubey

...Applicant

Vs.

Union of India & Ors.

...Respondents

OBJECTION ON BEHALF OF RESPONDENT NO. 19 (ANPARA THERMAL POWER STATION) TO THE 5TH QUARTERLY REPORT DATED 14.01.2022 FILED BY THE JOINT COMMITTEE.

1. That this Hon'ble Tribunal has passed Order dated 18.01.2022 thereby levying penalty upon the Answering Respondent No.19 i.e. Anpara Thermal Power Station, based on the recommendation made by the Joint Committee 5th Quarterly report dated 15.01.2022.
2. That the said Order was assailed by the Respondents before the Hon'ble Supreme Court. The Hon'ble Supreme Court vide Order dated 05.07.2023 decided the said issue thereby observing that the Answering Respondent was not given an opportunity to file its objections to the



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recommendations so made by the Joint Committee, based on which the Order dated 18.01.2022 was passed by this Hon'ble Tribunal.

3. Accordingly, this Hon'ble Tribunal after taking note of the Order dated 05.07.2023 passed by the Hon'ble Supreme Court was pleased to issue notice to the respondents herein, thereby granting an opportunity to file objections to the Joint Committee Report.

4. That as per the report submitted by the Joint Committee, following recommendations were made for the Answering Respondent:

- The unit may be asked to install flow meters to measure the amount of ash slurry discharged into the ash pond and the amount of water recovered and recycled from it.
- The unit may be asked to trap the discharge of wastewater containing ash into the Rihand reservoir through the drain at power house area.
- The unit may be asked to furnish explanation regarding not achieving Zero Liquid Discharge (ZLD) in ETP & STP and also



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can be asked to submit a time-bound action plan for achieving ZLD.

- The unit may be asked to ensure complete restoration activity by removing deposited fly ash on the surface of the Rihand reservoir near the ash pond overflow lagoon area in time-bound manner.
 - The unit may be asked to submit a time-bound action plan for 100% fly ash utilization at the earliest.
 - The unit may be asked to make such a provision that the surface runoff water from the surrounding area does not reach the ash dyke.
 - The process of installation and commissioning of the FGD system needs to be expedited in realization of the revised timeline.
5. That after having made the above stated recommendations, the Committee went on to recommend for imposition of Environmental Compensation (EC) of Rs. 1,36,80,000/- for not complying the conditions of ZLD for ETP and STP.
6. It is submitted that in terms of the said recommendations, following is the compliance status of the works completed in respect thereof by the Answering Respondent:



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[Signature]

S. No.	Committee's Recommendations	Compliance status of Anpara Thermal Power Station
1.	The unit may be asked to install flow meters to measure the amount of ash slurry discharged into the ash pond and the amount of water recovered and recycled from it.	Anpara A, B & D-TPS: - Flow meters have been installed & commissioned. The Answering Respondent has intimated the IT Division, CPCB about installation of flow meter vide letter dated 30.01.2023. The commissioning was already done on 02.01.2023 and 08.01.2023. The true copy of the letter dated 30.01.2023 along with information regarding work completion are attached herewith and marked as Annexure R-1.
2.	The unit may be asked to trap the discharge of wastewater containing ash into the Rihand reservoir	A & B-TPS :- Installation of ETP for Anpara A & BTPS has been completed and the same is presently under trial and run. The copy of the Lol issued for works of ETP is attached herewith and marked as Annexure R-2.



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<p>through the drain at power house area.</p>	<p>D-TPS :- ETP system of 10 KLD capacity is already installed and working.</p> <p>Prescribed norms are being followed and no ash/ash water is mixed into wastewater discharged into Rihand Reservoir.</p> <p>Self-Monitoring and testing of wastewater is being regularly carried out by Anpara TPS staff as per norms and standards. Further, Indian Institute of Toxicology Research, Lucknow has also been engaged vide LoI dated 01.04.2023 for (quarterly-testing) this work as third party testing agency. The true copy of the LoI dated 01.04.2023 is attached herewith and marked as Annexure R-3.</p>
<p>3. The unit may be asked to furnish</p>	<p>Anpara TPP is committed to achieve zero discharge (ZLD).</p>



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explanation regarding not achieving Zero Liquid Discharge (ZLD) in ETP & STP and also can be asked to submit a time-bound action plan for achieving ZLD.

- **ETP for A & B-TPS** :- Installation of ETP for Anpara A & B has been completed and the same is presently under trial and run.
- **ETP for D-TPS** :- ETP System of 10 KLD is installed and working.
- **STP for A & B-TPS** :- Effluent inside Power Plant is of very low magnitude i.e. less (0.0250 MLD) and stabilized through septic tanks and soak pit.
- No domestic effluent from Plant area is discharged outside the premises or through storm drains.
- **STP for D-TPS** :- STP of 120 KLD is already installed and working.
- STP for Anpara colony of 4.80 MLD capacity is already installed and working.
- Plant area ETP & STP effluent is not being discharged outside the



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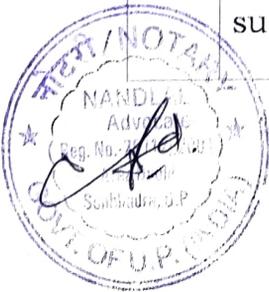
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		<p>premise. After treatment, it is used in sprinkling in coal handling plant, making ash slurry and utilizing in horticulture etc. The photographs of water sprinkling in coal handling area, STP are attached herewith and marked as Annexure R-4.</p> <ul style="list-style-type: none"> No domestic effluent from residential colony as well as industrial effluent from Plant area is discharged outside the premises or through storm drains.
4.	<p>The unit may be asked to ensure complete restoration activity by removing deposited fly ash on the surface of the Rihand reservoir near the ash pond</p>	<p>Anpara TPS has removed all visible ash from side pocket of Rihand reservoir before 26th July 2023. The ash removed from Rihand reservoir has been filled in low lying area and stabilized with soil cover simultaneously. The true copy of the current photographs of the Rihand</p>



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	overflow lagoon area in time-bound manner.	Reservoir depicting no visible ash are attached herewith and marked as Annexure R-5.
5.	The unit may be asked to submit a time-bound action plan for 100% fly ash utilization at the earliest.	The Answering Respondent has already submitted Action plan for 100% fly ash utilization as per the latest MoEF Notification S.O. 5481(E) dated 31st December 2021 and 30 th December 2022 for ash utilisation to the concerned authorities. The copy of the ash utilisation action plan is attached herewith and marked as Annexure R-6.
6.	The unit may be asked to make such a provision that the surface runoff water from the surrounding area	Raising of the main ash dyke has been completed as on 31.05.2022 and there is no overflow to Rihand Reservoir. All the settled-Ash-water is recirculated through AWRS pumps to make ash slurry.



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does not reach the ash dyke.

Drainage from Morcha Nalla is taking place during Monsoon season only. For the said purpose the Answering Respondent has made all possible efforts to mitigate the surface runoff that arises from Morcha Nalla for making ash slurry through recirculating system. The Answering Respondent has also issued LOI dated 06.06.2023 to M/s CWPRS, Pune for consultancy regarding diversion study of Morcha Nalla. The true copy of the LoI issued for diversion study of Morcha Nalla is attached herewith and marked as **Annexure R-7**.

None the less, earlier situation vis-a-vis Morcha Nallah does not exist as on date since the Ash Dyke raising works are already completed and no leakage is taking place.



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7.	The process of installation and commissioning of the FGD system needs to be expedited in realization of the revised timeline.	<p>Installation of FGD in Anpara D-TPS is under progress and expected work completion date is June 2025.</p> <p>M/s. Beijing SPC is doing the work.</p> <p>Overall progress for installation of FGD is 51%. The true copy of the Lol issued to M/s Beijing SPC for FGD Works are attached herewith and marked as Annexure R8 (Colly).</p> <p>In this regard it is further submitted that the MoEF & CC vide notification dated 05.09.2022 has specified extended timelines for SO2 compliance for non-retiring Thermal Power Plants and has granted a blanket 2 year extension to the Thermal power plants to install pollution control technologies and comply with new emission norms.</p>
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7. That in furtherance of the above, while imposing the EC, the committee had noted the compliance status of the Power Plant of the Answering Respondent as on 31.10.2021 in the following manner:

- The wastewater generated through Units A & B is discharged into Rihand Reservoir after the treatment. This effluent also carries the ash content.
- Similarly, the treated wastewater from the STP is also discharged into the Nalla which finally meets the Rihand reservoir.
- It has been informed that ETP of 30 MLD capacity is proposed to achieve the prescribed ZLD condition.

8. That the above compliances show that the Answering Respondent was aware and had undertaken necessary steps. However, the committee while making its recommendations failed to take note on the same and further went on to recommend imposition of EC.

9. That in view of the above, it is submitted that the Answering Respondent has complied with all the pre-requisite conditions.

It is submitted that as on date, the Answering Respondent has



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duly taken all necessary steps to achieve ZLD. As a matter of abundant caution has taken several steps towards the same have been taken which are illustrated as follows:

- a) In DTPS Plant, processed water from the plant and storm water are reaching into ETP plant which is being treated without any leak/discharge.
- b) Sewage is treated separately through STP and it is ensured that the same is not mixed with processed & storm water.
- c) Plant area ETP & STP effluent is not being discharged outside the premise. After treatment, it is used in sprinkling in coal handling plant, making ash slurry and utilizing in horticulture etc.
- d) Domestic effluent in the Anpara TPS colony & CISF colony are being treated in existing STP of 4.8 MLD Capacity.
- e) Self-Monitoring and testing of wastewater is being regularly carried out by Anpara TPS staff as per norms and standards. Further, Indian Institute of Toxicology Research, Lucknow has also been engaged vide Lol dated 01.04.2023 for (quarterly- testing) this work as third party testing agency.



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- f) In A & B-TPS Plant, Sewage inside Power Plant is of very low magnitude i.e., less (0.0250 MLD) and stabilized through septic tanks and soak pit.
- g) Prescribed norms are being followed and no ash/ash water is mixed into wastewater discharged into Rihand Reservoir.
10. That in terms of the above, the recommendations made by the committee cannot be considered as an absolute finding for the purpose of imposing EC. Hence any recommendation in terms cannot be taken in view of the compliance and steps taken by the Answering Respondent as stated above. It is further submitted that the Answering Respondent religiously follows all the norms and is compliant in terms of the above. The Answering Respondent is further willing to execute any other works for the purpose of abundant caution as is suggested by the concerned authorities or this Hon'ble Court.
11. That the Answering Respondent is not filing any para-wise Reply to recommendation of the committee and the Answering Respondent reserves its right to file a more detailed reply as and when required depending upon the circumstances of the present case subject to the leave of this Hon'ble Tribunal.



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RESPONDENT No.20

THROUGH



ADARSH TRIPATHI

Advocates for the Respondent No. 20
G-34, Basement, Lajpat Nagar-III
New Delhi
9090416535/9425308454
adarsh912003@gmail.com

Place: New Delhi
Dated: 17.01.2024



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BEFORE THE NATIONAL GREEN TRIBUNAL

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O.A. NO. 164 OF 2018

IN THE MATTER OF:

Ashwani Kumar Dubey

...Applicant

Vs.

Union of India & Ors.

...Respondents

AFFIDAVIT

I, Rakesh Chandra Srivastava, S/o Sri Guru Narayan Srivastava, aged about 59 years, working as Chief General Manager, Anpara Thermal Power Project, Anpara, Sonebhadra with the Respondent No. 20, having its registered address at G-1, ATP Colony, Anpara, Sonebhadra do hereby solemnly affirm and state as under:

- 1) That I am the authorised representative of the Respondent No. 20 in the above mentioned matter. That I am fully acquainted with the facts and circumstances of the present case and hence, I am competent to sign and swear this Affidavit.
- 2) That the contents of the accompanying Statement of Objections, which has been drafter under my instructions, are true and



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correct to the best of my knowledge as derived from the official records and nothing material has been concealed therefrom.

- 3) That the annexures attached along with the accompanying statement of objections are true copies of their respective originals

sel.
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DEPONENT

Verification:

I, the abovenamed deponent do hereby verify that the contents of my above evidence affidavit are true and correct to my personal knowledge as well as derived from the records of the company and no part of it is false and nothing material has been concealed there from.

Verified at Saethi on this 16 day of 01-, 2024.



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16.01.24
DEPONENT

DEPONENT

sel.
16.01.24

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Annexure R-1

OFFICE OF THE EXECUTIVE ENGINEER
CONTROL & INSTRUMENTAION MAINT. DIVN-II
(3x210MW) ANPARA 'A' THERMAL POWER STATION
U.P. RAJYA VIDYUT UTPADAN NIGAM LIMITED
P.O. ANPARA, DISTT. SONEBHADRA



राष्ट्र व स्व हित में ऊर्जा बचाये

कार्यालय अधिशासी अभियन्ता
नियंत्रण एवं उपकरणीय अनुस्क्षण खण्ड-द्वितीय,
(3X210मे0वा0) अनपरा 'अ' तापीय परियोजना
उ0प्र0 राज्य विद्युत उत्पादन निगम लिमिटेड
अनपरा - सोनमद्र

Regd Office : U.P. RAJYA VIDYUT UTPADAN NIGAM LIMITED, Shakti Bhawan Extn., 14-Ashok Marg, Lucknow-226001
Phone (0522) - 2398554, Fax (0522) - 2387555, Shakti Bhawan - (0522) - 22287551
पंजीकृत कार्यालय : उ0प्र0 राज्य विद्युत उत्पादन निगम लिमिटेड, शक्ति भवन विस्तार, 14-अशोक मार्ग, लखनऊ - 226001

No. 09 /C&IMD-II/ATPS/Camp

Dated: 30.01.2023

To,

IT Division
Central Pollution Control Board
Delhi

Dear Sir/ Madam,

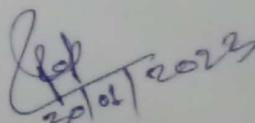
Please find the details regarding the Analyzers installed in Anpara Thermal Power Plant, Anpara Sonbhadra

Full Name of the Industry	Anpara Thermal Power Plant, Anpara Sonbhadra		
Address	Anpara Thermal Power Plant, Anpara Sonbhadra(UP) PIN-231225, Sonbhadra, UP-231225		
Name and contact of Authorized Representative of the Industry	As per industry guidelines		
Station Name	Parameter	Manufacturer	Device Model
ATPS AWRS LINE	Flow Total	Endress + Hauser	Promag W 400
	Flow Rate	Endress + Hauser	
ATPS HP Pump (1,2&3)	Flow Rate	Endress + Hauser	Promag W 400
	Flow Total	Endress + Hauser	
ATPS LP Pump (1,2& 3)	Flow Rate	Endress + Hauser	Promag W 400
	Flow Total	Endress + Hauser	
Anpara BTPS HP Pump-4	Flow Total	Endress + Hauser	Promag W 400
	Flow Rate	Endress + Hauser	
Anpara BTPS LP Pump-4	Flow Rate	Endress + Hauser	Promag W 400
	Flow Total	Endress + Hauser	
Anpara BTPS HP Pump-5	Flow Rate	Endress + Hauser	Promag W 400
	Flow Total	Endress + Hauser	

Anpara BTPS LP Pump-5	Flow Rate	Endress + Hauser	Promag W 400
	Flow Total	Endress + Hauser	
BTPS AWRS	Flow Total	Endress + Hauser	Promag W 400
	Flow Rate	Endress + Hauser	
DTPS BAHP - A	Flow Rate	Endress + Hauser	Flow 91W
	Flow Total	Endress + Hauser	
DTPS BALP - A	Flow Rate	Endress + Hauser	Flow 91W
	Flow Total	Endress + Hauser	
DTPS FAHP - A	Flow Total	Endress + Hauser	Flow 91W
	Flow Rate	Endress + Hauser	
DTPS Surge Tank-1	Flow Rate	Endress + Hauser	Flow 91W
	Flow Total	Endress + Hauser	
DTPS Surge Tank-2	Flow Rate	Endress + Hauser	Flow 91W
	Flow Total	Endress + Hauser	
DTPS BALP - B	Flow Total	Endress + Hauser	Flow 91W
	Flow Rate	Endress + Hauser	
DTPS FAHP - B	Flow Total	Endress + Hauser	Flow 91W
	Flow Rate	Endress + Hauser	
DTPS Flush Pumps	Flow Rate	Endress + Hauser	Flow 91W
	Flow Total	Endress + Hauser	
DTPS ASH water Receive Line Unit 6 & 7 (AWRS)	Flow Rate	Endress + Hauser	Promag W 400
	Flow Total	Endress + Hauser	

Request you to kindly register our Unit for Real-time data transfer to CPCB server through Logic Ladder Technologies Private Limited. For any further information, please inform us and oblige.

Thanking you


20/01/2023
Executive Engineer
C&IMD-II,
3X210 MW ATPS
Anpara, Sonebhadra

MINUTES OF MEETING

MOM held between	UP Rajya Vidyut Utpadan Nigam Ltd (UPRVUNL) & Endress + Hauser (E&H) India Pvt Ltd.
Job Title	Supply, Installation, Commissioning, Operation and maintenance of Electro Magnetic flow meters & Ultra sonic flow meters, along with all accessories for ATP, Anpara.
Venue	2 X 250 MW 'B' Thermal Power Station
Date	17.01.2023
Job Reference	767/PD-II/ BTPS / O-1 , Dated- 18 Dec 2020

Members Present:

UPRVUNL	Endress+Hauser
Mr. Ram Pyare (E.E.)	Mr. Pankaj Kumar Roy
Mr. Vivek Singh (A.E.)	

E&H engineer visited at site and completed below mentioned activities.

All the present members are mutually agreed in below mentioned points.

01	DTPS plant Porta cabin installed with Air conditioner.	DTPS
02	Isolation Transformer and UPS with 6 nos of battery have been installed & commissioned successfully.	DTPS
03	All the supplied flow meter for DTPS site has been Installed & Powered On with UPS power supply.	DTPS
04	DTPS HMI Panel has been installed, Powered On.	DTPS
05	Desktop PC has been installed and Powered On.	DTPS
06	1 nos of Electromagnetic flow meter for AWRS water line at DTPS has been commissioned successfully and working satisfactorily. All the required values are being populated in local screen as well as panel HMI screen.	DTPS
07	8 nos. of Ultrasonic flow meter of DTPS plant have been commissioned successfully and working satisfactorily. All the required values are being populated in local screen as well as panel HMI screen.	DTPS
08	DTPS Panel HMI screen development has been complete. All the flow meter values are being updated in HMI screen. HMI functionality has been demonstrated to M/s UPRVUNL representative.	DTPS
09	Common Porta cabin for ATPS & BTPS has been installed with air conditioner and its control panel.	ATPS & BTPS
10	Isolation Transformer and UPS with 6 nos of battery have been installed & commissioned successfully.	ATPS & BTPS
11	8 nos of flow meter for ATPS & BTPS site have been Installed & Powered On with UPS power supply.	ATPS
12	Common HMI Panel for ATPS & BTPS has been installed & Powered On.	ATPS
13	Common Desktop PC for ATPS & BTPS has been installed and Powered On.	ATPS
14	1 nos of Electromagnetic flow meter for AWRS water line of ATPS has been commissioned successfully and working satisfactorily. All the required values are being populated in local screen as well as HMI screen.	ATPS
15	1 nos of Electromagnetic flow meter for AWRS water line of BTPS has been commissioned successfully and working satisfactorily. All the required values are being populated in local screen as well as HMI screen.	BTPS
16	4 Nos of Electromagnetic flow meters for BTPS unit 4 & 5 has been commissioned successfully and working satisfactorily. All the required values are being populated in local screen as well as HMI screen.	BTPS
17	2 Nos of Electromagnetic flow meters for ATPS unit 1,2 & 3 (HP & LP line) have been commissioned successfully and working satisfactorily. All the required values are being populated in local screen as well as HMI screen.	ATPS
18	HMI Screen development for BTPS & ATPS has been completed. All the flow meter values are being updated in HMI screen. HMI functionality has been demonstrated to M/s UPRVUNL representative.	ATPS & BTPS
19	Central Monitoring System is installed and commissioned successfully. Values are being posted in sustainability logic ladder portal. Data sharing with CPCB is in progress. Logic ladder and CPCB team are jointly working on it.	ATPS, BTPS & DTPS
20	As per above mentioned PO all the flow meters have been installed & commissioned successfully and its value is being populated in local screen, HMI and sustainability logic ladder portal. Flow meter values are live now in sustainability logic ladder portal.	ATPS, BTPS & DTPS
21	All the Flow meter details mentioned in the Annexure - 1.	ATPS, BTPS & DTPS

Note: Comprehensive Maintenance contract (CMC) for routine, preventive/ breakdown maintenance of all installed system will be started when data sharing with CPCB start.

Ref
 17/01/2023
 EE
 RESPONSIVE ENGINEER
 Documentation Div.-II
 Thermal Power
 Anpara, M/s UPRVUNL
 Anpara, Sonbhadra
 AE
 17.01.2023
 C&MD-II
 3x210 MW ATPS
 Anpara Sonbhadra

17/01/23
 M/s. Endress+Hauser

Annexure - 1**Flow Meter Details**

Location	Flow Meter Model No	Flow Meter Sr. No.
Anpara ATPS AWRS LINE	5W4C8H-5X00/0	S4343F19000
Anpara ATPS HP Pump (All Three unit - 1,2&3)	5W4C4F-7JH7/0	S3043F20000
Anpara ATPS LP Pump (All Three unit - 1,2& 3)	5W4C5H-E744/0	S3043E20000
Anpara BTPS HP Pump (Unit - 4)	5W4C3F-CEV3/0	S3044320000
Anpara BTPS LP Pump (Unit - 4)	5W4C4F- 7JH7/0	S3044120000
Anpara BTPS HP Pump (Unit - 5)	5W4C3F- CEV3/0	S3044420000
Anpara BTPS LP Pump (Unit - 5)	5W4C4F-7JH7/0	S3044220000
Anpara BTPS AWRS LINE	5W4C8H-5X00/0	S8190619000
Anpara DTPS BAHP - A	91WA1-AA2J22AC135AA	S303A020000
Anpara DTPS BALP - A	91WA1-AA2J22ACB5AA	S303A520000
Anpara DTPS FAHP - A	91WA1-AA2J22ACB5AA	S303A220000
Anpara DTPS Surge Tank-1	91WA1-AA2D22ACB5AA	S303A420000
Anpara DTPS Surge Tank-2	91WA1-AA2D22ACB5AA	S3039120000
Anpara DTPS BALP - B	91WA1-AA2D22ACB5AA	S3039F20000
Anpara DTPS FAHP - B	91WA1-AA2D22ACB5AA	S303A320000
Anpara DTPS Flush Pumps	91WA1-AA2D22ACB5AA	S303A120000
Anpara DTPS ASH water Receive Line Unit 6 & 7 (AWRS)	5W4C5H-EF36/0	S3044020000

HMI Id - admin, Password - admin.

IP Address Details.

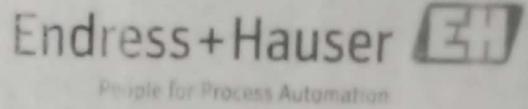
Pulse Converter IP Address	192.168.100.11
HART to TCP /IP	192.168.100.10
HMI IP Address	192.168.100.06
PC IP Address	192.168.100.111

Ref
17/01/2023

Sami
17/01/23

EXECUTIVE ENGINEER
Control of Instrumentation Div-II
Anpara Thermal Power
Anpara, Sonbhadra

Regd. Office: Endress+Hauser (India) Pvt. Ltd.
 CIN: U24110MA1999PTC121643
 7th Floor, Godrej One, Piroshwaragar,
 Off Eastern Express Highway
 Vikhroli (East), Mumbai-400079
 Phone: (022) 30236100, Fax: (022) 30236219



SERVICE REPORT

Service Order:	Date: 07/01/2023
PO Number:	
E+H Service Engineer:	Amit Kumar

Sold-to-party

Customer Nr.:	
Customer:	UPRVUNL
Street:	Anpara (UP)
City:	Anpara(UP)
Contact Person:	Mr. Ram Pyare
Telephone:	6387753001
Reason of Visit:	For Installation & Commissioning of Flow Meter
Planned Date:	04.01.2023
Commercial:	

Ship-to-party

Customer Nr.:	
Customer:	UPRVUNL
Street:	Anpara (UP)
City:	Anpara(UP)
Contact Person:	Mr. Ram Pyare
Telephone:	6387753001

Working Times

Date	Activity Type	Time In	Time Out
04/01/2023	For Installation & Commissioning of Ultrasonic Flow meter	10:00 AM	06.30 PM
05/01/2023	For Installation & Commissioning of Ultrasonic Flow meter	10:00 AM	06.30 PM
06/01/2023	For Installation & Commissioning of Ultrasonic Flow meter	10:00 AM	06.30 PM
07/01/2023	For Installation & Commissioning of Ultrasonic Flow meter	10:00 AM	06.30 PM

Travelling Times

Date	Activity Type	Start Time	End Time
02/01/2023	For Commissioning of flow Meter	9:00 PM	7:30AM (04.01.2023)
08/01/2023	For Commissioning of flow Meter	3:00 AM	5:00 AM (09.01.2023)

Signature of Customer:

[Handwritten Signature]
 07/01/2023

[Handwritten Signature]
 07/01/2023
 EE

E+H Service Engineer:

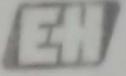
[Handwritten Signature]

H.O. Endress+Hauser (India) Pvt. Ltd.
 7th Floor, Godrej One, Piroshwaragar,
 Off Eastern Express Highway, Vikhroli (East)

Telephone (022) 30236100
 Telefax (022) 30236219
 E-mail: info@in.endress.com

Deutsche Bank AG, Mumbai
 Current A/C No. 0518191-00-0
 Bank Branch Code 002

Legal Office Endress+Hauser (India) Pvt Ltd
 PIN 124110MH1999PTC121643
 8th Floor, Godrej One, Piroshanagar,
 Off Eastern Express Highway,
 Vikhroli (East), Mumbai- 400729
 Phone (22) 30236100, Fax (22) 30236219

Endress+Hauser 

People for Process Automation

Instrument Location	TAG ID	Serial Number	Order Code
DTPS	BAHP_A	S303A020000	91WA1-AA2D22ACB5AA
DTPS	BALP_A	S303A520000	91WA1-AA2D22ACB5AA
DTPS	FAHP_A	S303A220000	91WA1-AA2D22ACB5AA
DTPS	BALP_B	S3039F20000	91WA1-AA2D22ACB5AA
DTPS	FAHP_B	S303A320000	91WA1-AA2D22ACB5AA
DTPS	FLUSH PUMP	S303A120000	91WA1-AA2D22ACB5AA
DTPS	SURGE LINE -A	S303A420000	91WA1-AA2D22ACB5AA
DTPS	SURGE LINE B	S3039120000	91WA1-AA2D22ACB5AA

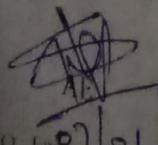
Instrument as Found: All Instrument Found Ok

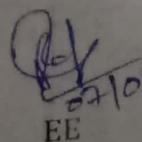
Actions: E+H engineers visited UPRVUNL Ltd Anpara. For Installation & Commissioning of Ultrasonic Flow Meter above mentioned instruments following jobs have been carried out.

1. Surge A & B Flow Meter are Installed in Two Travel Measurement and working OK
2. BALP-B FAHP-B FLUSH Pump(DTPS) We have try two Travel Measurement but required Signal Strength is not found. Now we have installed sensor in One Travel Measurement required signal strength found and Flow meter working ok.
3. FAHP-A, BALP-A, BAHP-A the installation space is found less between the pipes, the sensor is installed in one Travel Measurement and required signal strength has been found.
4. All Ultrasonic Flow meter (08 Nos.) working ok. Installation & Commissioning successfully done.

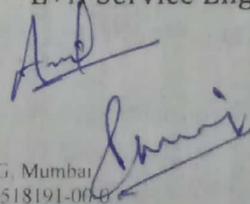
Recommendation: In All the Clamp- On Sensor, Weatherproof Canopy Should Be required for weather protection.

Signature of Customer:


07/01/2022


07/01/2023
EE

E+H Service Engineer:



Endress+Hauser (India) Pvt Ltd
 8th Floor, Godrej One, Piroshanagar,
 Off Eastern Express Highway, Vikhroli (East).

Telephone (022) 30236100
 Telefax (022) 30236219
 Email: info@in.endress.com

Deutsche Bank AG, Mumbai
 Current A/C No. 0518191-0000
 Bank/Branch Code 002

OFFICE OF THE EXECUTIVE ENGINEER
CONTROL & INSTRUMENTATION MAINTENANCE DIVISION-II
3X210 MW, 'A' TPS
ANPARA SONEBHADRA

NO. 134 /C&IMD-II/ATPS/P-3

Dated: 20.04.2023

Executive Engineer
Store Division,
2x500 MW, 'B' TPS
Anpara Sonebhadra.

Subject:- Information regarding work completion.

Please refer to PO. No. 767/PD-II/BTPS/O-1 dated 18.12.2020 for supply Installation, Commissioning, Operation and maintenance of Electro Magnetic flow meters & Ultra sonic flow meters, along with all accessories at ATPS, Anpara.

In above reference it is to inform you that the work of Installation and Commissioning has been successfully completed by firm in the month of April 20.04.2023. Compressive maintenance contract for routine, preventive/breakdown maintenance of all installed system will be started from 20.04.2023.



(Ram Pyare)
Executive Engineer

Copy forwarded for your information and necessary action.

1. Superitending Engineer (O&MC-III), ATPS, Anpara Sonebhadra.
2. Dy. CAO, CFA&BO, ATPS, Anpara.



//True Copy//

Office of the Executive Engineer
Civil Maintenance Division-III
Anpara 'A' Thermal Power station
U.P.Rajya Vidyut Utpadan Nigam Ltd.
Anpara, Sonbhadra- 231225

ee.ecmd_3.atps.anpara@uprvunl.org



कार्यालय अधिष्ठात्री अभियन्ता
जनपद अनुसंधान अण्ड-वृद्ध 24
अनपरा 'अ' तापीय पट्टियोजना
उ० प्र० राज्य विद्युत उत्पादन निगम लि०
अनपरा - सोनभद्र ।
पिन-231225

No. 55) /CMD-III/ATPS/T-13

Annexure R-2

Date. 3) /12/2021

Subject: CONSTRUCTION ON TURNKEY BASIS, 30 MLD EFFLUENT TREATMENT PLANT INCLUDING RECIRCULATION SYSTEM FOR RE-USE OF TREATED WATER AT ANPARA THERMAL POWER STATION, ANPARA.

Ref.: Tender No.13/CMD-III/ATP/2020-21
(E-Tender ID: 2021_RVUNL_564128_1)

M/s Surya International
2nd lane, Gandhinagar, Berhampur, Ganjam,
Odisha, Pin -760001

Approval Registration No.-
01/Environment /BTPS Dt.
30.12.2021

Dear Sir(s)'

Please refer to your e-tender for the subject work against above mentioned e-Tender no.-13/CMD-III/ATP/2020-21, part 1st and part 2nd of which were opened online on dt. 21.05.2021 & dt. 21.10.2021 respectively in the office of the SE, CMC-I, ATPS and subsequent approval has been accorded by C.T.C-I, UNL, Lucknow against above referred tender. We are pleased to inform you that your offered rate Rs. 20,51,87,500.00 entered in the bill of quantity of tender document for above mentioned work which is below than departmental estimated rate has been accepted by competent tender committee and L.O.I. for Rs. 20,51,87,500.00 (Rs. Twenty Crore Fifty One Lakh Eighty Seven Thousand Five Hundred only) (Including GST) is placed on you. The date of start and completion of the work shall be fixed as 15.01.2022 and 14.01.2023 (12 Months) respectively.

You are requested to furnish the following documents with in 15 days from date of start:

1. Two nos. non Judicial stamp paper worth Rs. 100.00 each affixed with Rs.1.00 revenue stamp along with a latest passport size photograph of proprietor/partner of the firm for execution of the agreement.
2. Latest Photocopy of partnership deed and Power of Attorney if any.
3. Latest Photocopy of Labour License/Labour Insurance/PAN/GST Registration/ EPF Registration
4. Latest Photocopy of Police verification of all partners of the firm.
5. Bank Guarantee with the tender shall be extended immediately after receipt of L.O.I.

Other terms and conditions

1. Rates of the contract shall remain firm during the entire period of the contract, no escalation in the rates will be admissible.
2. Applicable G.S.T. on work contract has been incorporated in the item and shall be paid by the contractor.
3. As per prevailing rules applicable Income Tax, G.S.T TDS and Labour cess shall be deducted from bills on total amount of work done.
4. Water charges shall be deducted if not arranged by the firm itself.
5. Royalty on the material of construction whatsoever shall be paid by the contractor as per Government rules.
6. The E.P.F. for labour/employee engaged on this work shall be deposited by the firm as per the rule and the certificates of deposition of E.P.F. shall be submitted in the office of the undersigned.

Office of the Executive Engineer
Civil Maintenance Division-III
Anpara 'A' Thermal Power station
U.P.Rajya Vidyut Utpadan Nigam Ltd.
Anpara, Sonebhadra- 231225

✉ ee.ecmd_3.atps.anpara@uprvunl.org



कार्यालय अधिष्ठात्री अभियंता 25
जानपद अनुसंधान आण्ड-तृतीय
अनपटा 'अ' तापीय पट्टियोजना
उ० प्र० राज्य विद्युत उत्पादन निगम लि०
अनपटा - सोनभद्र ।
पिन-231225

7. Payment to the labour shall be made by the firm through cheque or in bank account as per the minimum wages fixed by the U.P. Government from time to time and the certificates of the payment minimum wages shall be submitted in the office of the undersigned.
8. All arrangement shall be done by the contractor for conducting the field quality test at site to maintain the quality of the work.
9. The work includes route survey, preparation of design/drawing and preparation of technical specification, preparation and approval of construction drawings all by any of the IIT or equivalent reputed academic institution. Construction drawings shall be released at the time of the start of the work.
10. Work includes construction manufacture, supply, fabrication, shop testing, packaging, transportation, transit insurance, loading, unloading storing of material at site, erection, site testing final painting, commissioning and performance testing by IIT or equivalent reputed institution etc. and all other works as per B.O.Q., scope of work and as per the tender documents.

Other terms and conditions mentioned in the tender documents shall be binding on you. The scope of work & Bill of quantity with terms & conditions of the work to be executed is enclosed.

You are further requested to please contact undersigned for starting the work and acknowledge the receipt of this L.O.I. as a token of acceptance.

Thanking you,

Encl: As above.

Your's faithfully

(Sanjay Kumar)
Executive Engineer

Copy forwarded to the following for information and necessary action:

1. Chief General Manager, Anpara Thermal Project, Anpara, Sonebhadra.
2. Chief Engineer (L-1), (E&S), UPRVUNL, Shakti Bhawan Extn; Lucknow.
3. Chief Engineer (Civil), Anpara Thermal Project, Anpara, Sonebhadra.
4. Superintending Engineer, CMC-I, ATPS, Anpara, Sonebhadra
5. Dy. Chief Accounts Officer, CFA & BO, ATPS, Anpara, Sonebhadra.
6. Assistant Engineer & Junior Engineer of this division with a copy of B.O.Q.
7. Case File

//True Copy//



Annexure R-3

OFFICE OF THE EXECUTIVE ENGINEER

OPERATION GENERAL DIVISION

2X500 MW ANPARA 'B' THERMAL POWER STATION

Anpara Thermal Power Station

(A unit of Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited)

P.O.: ANPARA, Pin-231225. District- Sonebhadra, U.P. India.

Email:- ee.ogcd.btps.anpara@uprvunl.org

26

No: 03 / OGD / BTPS / LOI/

DATE:- 01 April 2023.

CSIR-Indian Institute of Toxicology Research

VISHVIGYAN BHAWAN

31, Mahatma Gandhi Marg,

Post Box No. 80,

Lucknow – 226001 (U.P.)

Enquiry No:- No: 489/ OGD / BTPS / Case File Dt:- 17 Dec 2022

Offer No:- CSIR-ITR/RPBD—29/2023 Dt. February 09, 2023.

SUBJECT:- Letter of intent for the work of third party testing & monitoring of Stack Emission, Ambient Air Monitoring & Water Effluent, Drinking water testing {On Quarterly Basis}, Coal, Bottom Ash, Fly Ash and dried sludge samples for heavy & toxic metals {Twice in a year} and Noise with preparation of environmental audit statement of Anpara Thermal Power Station, Anpara. {Yr 2023-2024}.

Dear Sir,

With reference to your offer submitted by CSIR-ITR/RPBD—29/2023 Dt. February 09, 2023 against this office Enquiry No:- 489/ OGD / BTPS / Case File Dt:- 17 Dec 2022. A letter of intent is hereby placed on you for the work of third party testing & monitoring of Stack Emission, Ambient Air Monitoring & Water Effluent, Drinking water testing {On Quarterly Basis}, Coal, Bottom Ash, Fly Ash and dried sludge samples for heavy & toxic metals {Twice in a year} and Noise with preparation of environmental audit statement as per CPCB/UPPCB guidelines to be carried out in Anpara Thermal Power Station, Anpara, as per scope of work, terms and conditions and rate schedule is enclosed for a period of one year {On Quarterly Basis} wef **11 May 2023** for a total value of Rs. 19,67,900.00 (A & B TPS, Rs 14,13,600.00 + DTPS Rs 5,54,300.00) excluding GST.

You are further requested to attend the office of undersigned within a month along with non-judicial stamp paper of Rs. 100.00 + Re. 1.00 revenue stamp for entering into the agreement.

Thanking you.

Yours faithfully

Ramesh Kumar
Executive Engineer

No: 03 / OGD / BTPS / LOI/

of date 01/04/2023

Copy forwarded to the following for kind information and necessary action.

1. S.E. (O&MC-I), BTPS, Anpara./ DTPS, Anpara.
2. Dy.GM (Finance), CFA&BO, BTPS, Anpara./ DTPS, Anpara
3. Executive Engineer, OGD, D-TPS, Anpara.
4. Case file/AE /J.E. Concerned, OGD, BTPS, Anpara.

Ramesh Kumar
Executive Engineer

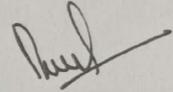
Bill of Quantity*For Anpara A & B-TPS*

S No	Particulars	Unit	No. of visit per year	No. of samples per Visit	Total no. of Samples	Rate	Amount Rs.
1	Water-Effluent analysis including heavy metals as per CPCB for Thermal Power Plants & as per U. P. Pollution Control Board norms { pH, Odour, Temp, TDS, TSS, BOD, COD, Oil & Grease, Hg, Fe, F, Cd, Cr(T), Pb, Zn, As, Ni and Cu.} of following four locations:- a) Secondary pond to Rihand Reservoir at Belwadah b) ETP (A & B Plant) c) Intake Water (Rihand Reservoir) d) Cooling Water (May, Sept, Nov, Feb)	Per Sample, (Quarterly in a Year) (May, Sept, Nov, Feb)	4	4	16	17400	278400
2	Drinking Water:- Complete analysis as per ISI Standard including Heavy Metals & Bacteriological Test 1. Tap water Analysis 2. Under Ground (Hand Pump/Tube well) water Analysis at Anpara TPS Colony. 3. Under Ground (Hand Pump) water Analysis at Ash Pond-Belwadah. (May, Sept, Nov, Feb)	Per Sample, (Quarterly in a Year) (May, Sept, Nov, Feb)	4	3	12	22000	264000
3	Ambient Air Quality For SPM, SO ₂ , NO ₂ , Hg 1) CHP Control Room, B-TPS (May, Sept, Nov, Feb)	Per Sample, (Quarterly in a Year) (May, Sept, Nov, Feb)	4	1	4	7000	28000

4	Ambient Air Quality For PM10 $\mu\text{g}/\text{m}^3$, PM-2.5 $\mu\text{g}/\text{m}^3$, Pb, SO ₂ , NO ₂ , O ₃ , NH ₃ , CO, C ₆ H ₆ , As, Ni, Hg & BaP as per CPCB notification Nov. 18,2009. 1.At Anpara Colony. 2. Belwa Dah Ash Pond. (May, Sept, Nov, Feb)	Per Sample, (Quarterly in a Year) (May, Sept, Nov, Feb)	4	2	8	43400	347200
5	Noise measurements at different locations [Total numbers of locations 40 in "A" & "B" – TPS Anpara] (Nov)	Per Sample, Once in a year (Nov)	1	40	40	1500	60000
6	Stack Emission Monitoring (Unit 1 to 5) For Particulate Matter, SO ₂ , NO ₂ & NO, Hg (as per CPCB, Two sides sampling per unit) (Sept, Feb)	Twice in a Year (Sep, Feb)	2	5	10	9500	95000
7	Stack Emission Monitoring (Unit 1 to 5) For Particulate Matter, SO ₂ , NO ₂ & NO, CO, F', Hg and Pb, Ni, Arsenic. (as per CPCB, Two sides sampling per unit) (In May & Nov)	Twice in a Year (May, Nov)	2	5	10	17500	175000
8	For Heavy Metals & Toxic Metals: 1:- A – TPS clarified sludge 2:- B – TPS clarified sludge 3:- ETP sludge (A&B-TPS) 4:- STP sludge (Colony) (In Nov & May)	Twice in a Year (Nov, May)					
8a	Mercury (Hg)		2	4	8	3000	24000
8b	Arsenic (As)		2	4	8	3000	24000
8c	Chromium (Cr)		2	4	8	1000	8000
8d	Lead (Pb)		2	4	8	1500	12000
8e	Cadmium (Cd)		2	4	8	1000	8000
9	Annual Environmental Audit Statement of A, B & D - Thermal Power Station, Anpara. Yr 20-21, 21-22 & 22-23	Per Statement			3	30000	90000
Total Rs.							14,13,600.00

SCOPE OF WORK FOR THIRD PARTY TESTING & MONITORING, Anpara A & B-TPS

1. All the samples (stack, air, water) indicated in Item S. No. 01 to 08 mentioned above shall be collected at A, B -TPS Anpara plant site, colony & Ash Dam area by third party itself.
2. Item No.1 of BOQ- testing of water-effluent shall cover .{pH, Odour, Temp, TDS, TSS, BOD, COD, Oil & Grease, Hg, Fe, F, Cd, Cr(T), Pb, Zn, As, Ni and Cu.} for all the samples/Recycle Samples.
{If water discharge to out-side the Plant boundary otherwise mention. "Water is not discharged."}
3. Item No. 2 of BOQ- Testing of water ie pH, Odour, Temp, TDS, TSS, Turbidity, Ca, Mg, Cl, SO₄ , NO₃ , Mineral Oil, Hg, Fe, F, Ni, Cd, Cr(T), Pb, Zn, As, B, Cu and Bacteriological test i.e. Coliform, Escherichia coli etc for all water samples.
4. Item No. 03 to 04 of BOQ- Air quality monitoring shall be carried out on 8 hourly bases (To represent Morning, Evening, & Night period) continuously for 24 hours for all locations of A, B & D-TPS at the same time.
5. Item No. 5 of BOQ- Noise level measurement at different 40 locations in which 37 no are in Power House [i.e. 5 nos. each at PA Fan, ID Fan, FD Fan, Boiler Feed Pump, TG & Ball Mill of A & B TPS; 4 no at Coal Crusher (Primary – Secondary) Coal Handling Plant-A & B TPS; 2 no at Unit Control Room of A & B; 1 no at CW pump house B - TPS and 4 no at colony i.e. 1 no at Project Hospital; 1 no at School ; and 1 no at Gandhi Park / 3rd Type Colony {Day Night}]. Monitoring duration at each point shall be for minimum 10 minutes.
6. Item No. 06 & 07 of BOQ- testing of stack emission of three units of 210 MW sampling at 2 points in each unit i.e. Duct- A & Duct- B or Stack at 40 Meter height and two units of 500 MW, B-TPS. Sampling at two points at 40 or 120 Meter height of stack {Stack dia approx 7.0 Meter}.
7. All the Sludge Samples indicated in item S.No. 8 mentioned above shall be collected at Anpara A & B -TPS -Plant WTP- Site, by third party itself.



For Anpara D-TPS

S No	Particulars	Unit	No. of visit per year	No. of samples per visit	Total no. of Samples	Rate	Amount Rs.
1	Ambient Air Quality For PM-10 $\mu\text{g}/\text{m}^3$, PM-2.5 $\mu\text{g}/\text{m}^3$, Pb, SO ₂ , NO ₂ , O ₃ , NH ₃ , CO, C ₆ H ₆ , As, Ni, Hg & BaP as per CPCB notification Nov 18,2009. 1) Switch Yard, D-TPS. (May, Sept, Nov, Feb)	Per Sample, (Quarterly in a Year) (May, Sept, Nov, Feb)	4	1	4	43400	173600
2	Water-Effluent analysis including heavy metals as per CPCB for Thermal Power Plants & as per U. P. Pollution Control Board norms of following two locations:- a) D -TPS - S.T.P. b) D -TPS - E.T.P. (In month May, Sep, Nov & Feb)	Per Sample, (Quarterly in a Year) (May, Sept, Nov, Feb)	4	2	8	17400	139200
3	Noise measurements at different locations [Total numbers of locations 13 "D" TPS Anpara] (Nov)	Per Sample. Once in a year (Nov)	1	13	13	1500	19500
4	Stack Emission Monitoring (Unit 6 to 7) For Particulate Matter, SO ₂ , NO ₂ & NO, Hg (as per CPCB, Two sides sampling per unit) (Sept, Feb)	Twice in a Year (Sep, Feb)	2	2	4	9500	38000
5	Stack Emission Monitoring (Unit 6 to 7) For Particulate Matter, SO ₂ , NO ₂ & NO, CO, F', Hg and Pb, Ni, Arsenic. (as per CPCB, Two sides sampling per unit) (May & Nov)	Twice in a Year (May, Nov)	2	2	4	17500	70000
6	For Heavy Metals & Toxic Metals: 1:- Coal samples 2:- Bottom Ash Samples 3:- Fly Ash Samples (In May & Nov)	Twice in a Year (May, Nov)					
6a	Mercury (Hg)		2	3	6	3000	18000
6b	Arsenic (As)		2	3	6	3000	18000
6c	Chromium (Cr)		2	3	6	1000	6000
6d	Lead (Pb)		2	3	6	1500	9000
6e	Cadmium (Cd)		2	3	6	1000	6000

7	For Heavy Metals & Toxic Metals: 1:- Sewage Treatment Plant sludge 2:- D – TPS, Effluent Treatment Plant sludge 3:- D – TPS, Coal Handling Plant sludge. (Nov & May)	Twice in a Year (Nov, May)					
7a	Mercury (Hg)		2	3	6	3000	18000
7b	Arsenic (As)		2	3	6	3000	18000
7c	Chromium (Cr)		2	3	6	1000	6000
7d	Lead (Pb)		2	3	6	1500	9000
7e	Cadmium (Cd)		2	3	6	1000	6000
Total Rs.							5,54,300.00

SCOPE OF WORK FOR THIRD PARTY TESTING & MONITORING for D-TPS: -

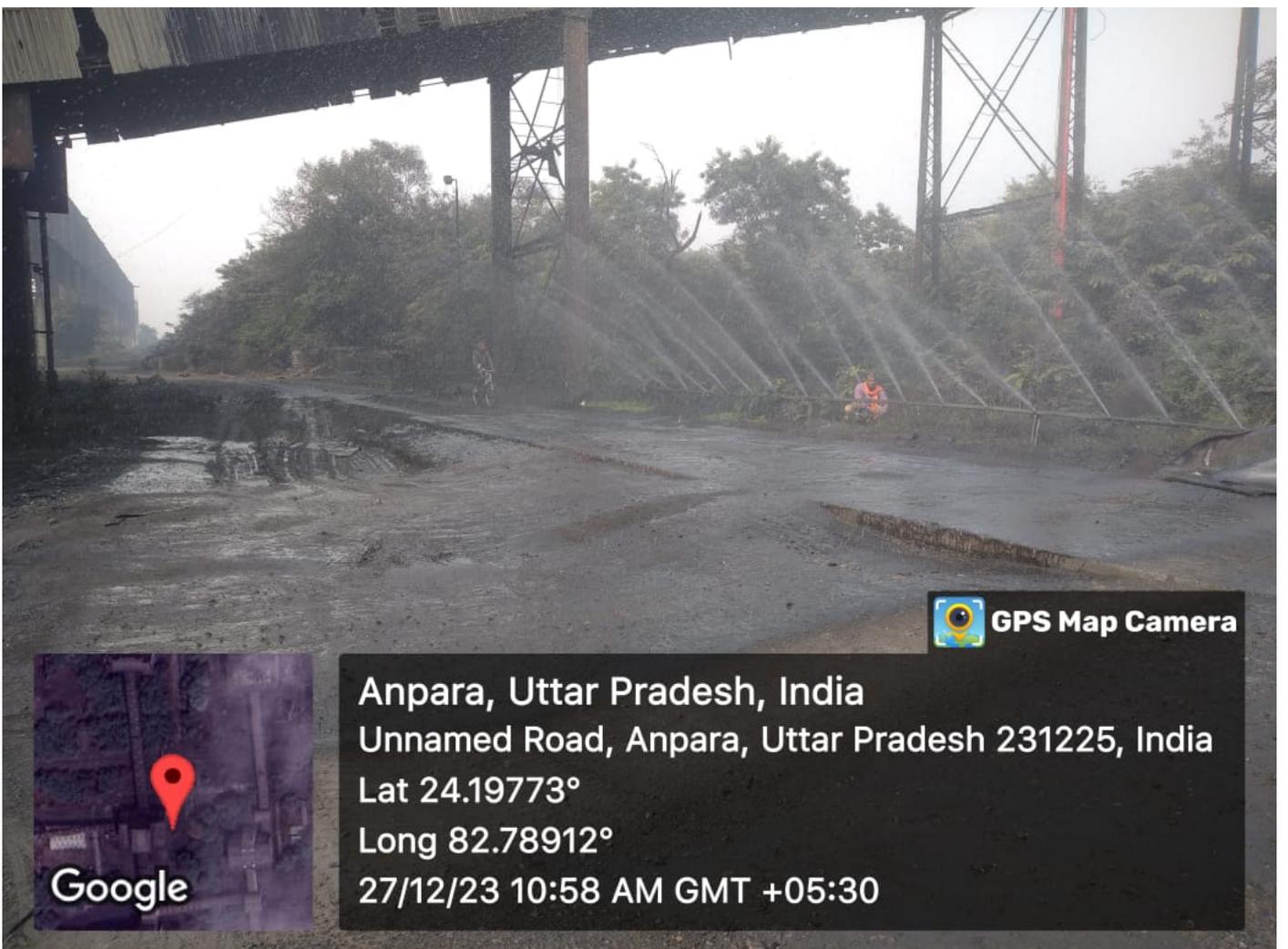
- All the samples (stack, air, water) indicated in Item S. No. 1 to 7 mentioned above shall be collected at D-TPS Anpara plant site by third party itself.
- Item No. 1 of BOQ- Air quality monitoring shall be carried out on 8 hourly basis (To represent Morning, Evening, & Night period) continuously for 24 hours at the same time of A & B-TP-Anpara.
- Item No. 2 of BOQ- Testing of water ie pH, Odour, Temp, TDS, TSS, Turbidity, Ca, Mg, Cl, SO₄, NO₃, Mineral Oil, Hg, Fe, F, Ni, Cd, Cr(T), Pb, Zn, As, B, Cu and Bacteriological test i.e. Coliform, Escherichia coli etc for all water samples.
- Item No. 3 of BOQ- Noise level measurement at different 13 locations in Power House i.e. 2 no. each at PA Fan, ID Fan, FD Fan, Ball Mill & TG-Hall; 1 no at Coal Crusher Coal Handling Plant D TPS; 1 no at Unit Control Room and 1 no at CW pump house. Monitoring duration at each point shall be for minimum 10 minutes.
- Item No. 4 & 5 of BOQ- testing of stack emission of 500 MW, D-TPS. Sampling at two points in each unit at 38 or 105 Meter height of stack {Stack dia approx 6.8 Meter}.
- All the samples (Coal, Bottom Ash and Fly Ash) indicated in item S.No. 6 mentioned above shall be collected at Anpara D -TPS –Plant- Boiler Site, ESP Site & coal handling area, by third party itself.
- All the sludge samples indicated in item S.No. 7 mentioned above shall be collected at Anpara D -TPS -Plant STP-Site, ETP-Site and CHP-Site by third party itself.

TERMS AND CONDITIONS for A, B & D-TPS: -

- All sampling devices & measuring instruments to be arranged by third party.
- Third party as per requirement of Engineer of contract will do sampling & testing.
- Mobilization period: Within two weeks wef **11 May 2023**.
- Completion period: 1 year from date of start. {On quarterly Basis}.
- Local transport for sample collection & monitoring will have to be arranged by third party agency at their own cost.
- No T.A. / D.A. shall be paid by UPRVUNL. Firm shall arrange his own transportation.
- GST** shall be paid extra as per rule.
- Security Money**:- CSIR-IITR is a government organization and exempted from the security deposition.
- UPRVUNL shall provide boarding-suitable accommodation for 4 persons (4 Rooms) on free of charge, for visit to carry out the continuous monitoring in and around the plant premises.
- Electrical connection for stack & Ambient sampling will be provided by UPRVUNL free of cost.
- Space for Stack monitoring & analytical instruments at site will be provided by UPRVUNL.
- Bill shall be released separately, one bill for A&B-TPS combined and second bill for D-TPS.
- Payment shall be released after completion of testing & submission of report 5 sets (signed each page) after necessary deduction of security money, Income Tax as per rules by transfer to firm's account directly from account section.
- Third party testing agency has to send soft copy of testing report on email of EE, OGD, BTPS / DTPS & Nodal Officer Environment, Anpara-TPS.

Ramesh Kumar
Executive Engineer

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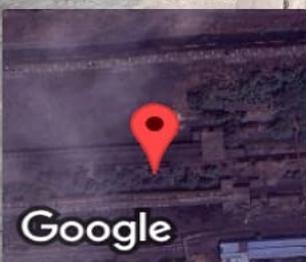
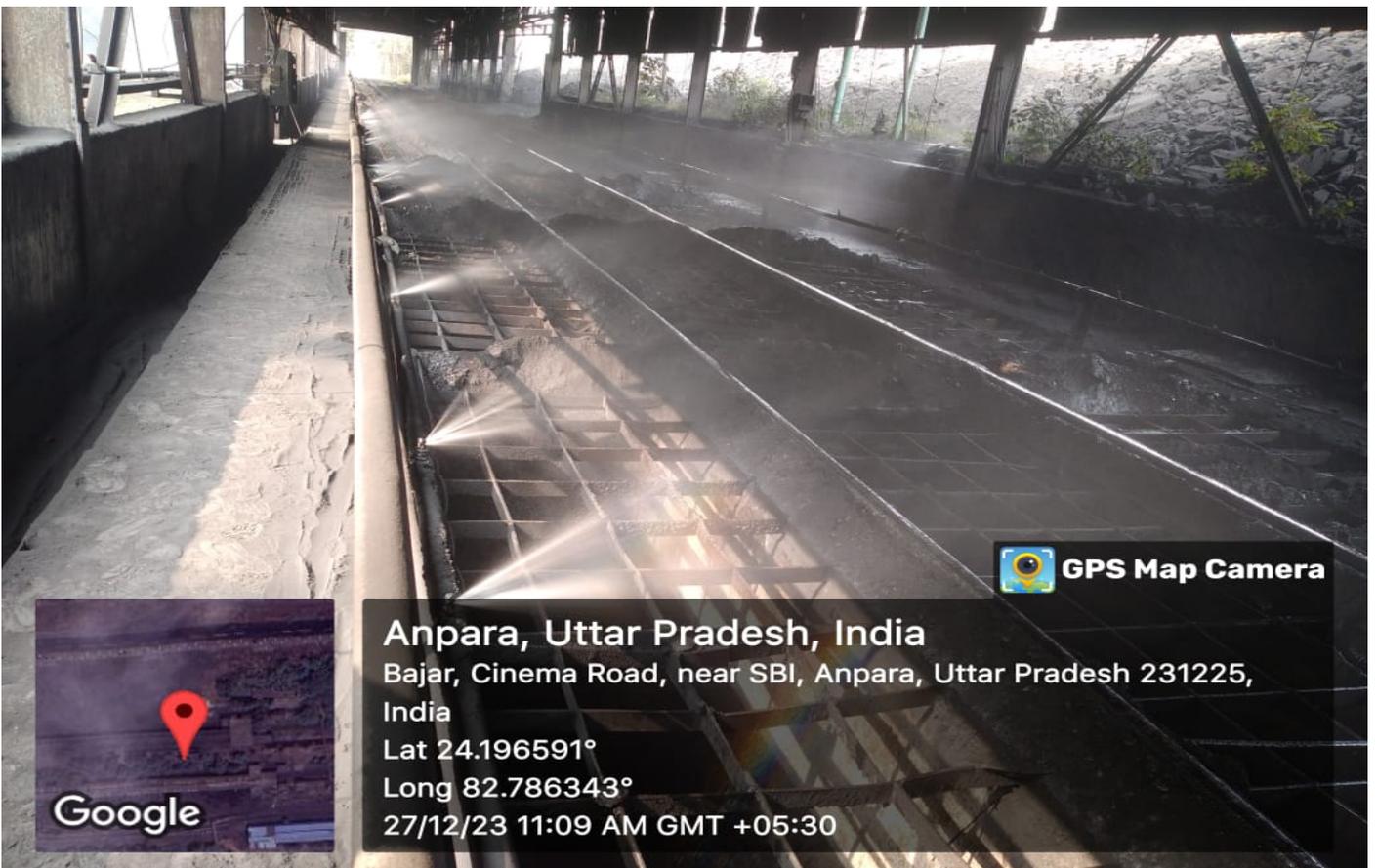




Google

Anpara, Uttar Pradesh, India
 Unnamed Road, Anpara, Uttar Pradesh 231225, India
 Lat 24.197667°
 Long 82.788824°
 27/12/23 11:04 AM GMT +05:30

GPS Map Camera



Google

Anpara, Uttar Pradesh, India
 Bajar, Cinema Road, near SBI, Anpara, Uttar Pradesh 231225,
 India
 Lat 24.196591°
 Long 82.786343°
 27/12/23 11:09 AM GMT +05:30

GPS Map Camera

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Annexure R-5







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ANPARA-TPS FIVE-YEAR ROAD MAP FOR FLY ASH UTILIZATION								
Financial Year	Projected Ash Generation (LMT)	Road Project (LMT)	Low Lying Area (LMT)	Mines/ Quarry (LMT)	Bricks Manufactures (LMT)	Cement Industries (LMT)	Projected Total Utilization (LMT)	Projected percentage Ash utilization
2022-23	43.52	0	0.08	0	0	0.74	0.82	1.88 %
2023-24	45	0	20	10	0.05	1	31.05	69.00 %
2024-25	45	10	11	20	0.05	3	44.05	97.89 %
2025-26	45	12	14	25	0.05	10	61.05	135.67 %
2026-27	45	15	17	30	0.05	12	74.05	164.56 %

To achieve Ash utilization as per MOEF&CC notification dated 31.12.2021 & 30.12.2022 the following works is under progress in Anpara TPP: -

S.N.	Name of work	Quantity of Ash utilized in the year 2022-23	Quantity of Ash to be utilized in the year 2023-24	Quantity of Ash to be utilized in the year 2024-25	Quantity of Ash to be utilized in the year 2025-26	Quantity of Ash to be utilized in the year 2026-27
1	Disposal of pond ash in low lying area.	0.08 Lac MT	20 Lac MT	-	-	-
2	Disposal of pond ash in Gorbi coal mines.	-	10 Lac MT	20 Lac MT	25 Lac MT	30 Lac MT
3	Supplying of fly ash to Brick manufacturers and cement manufacturers.	0.74 Lac MT	1 Lac MT	3 Lac MT	10 Lac MT	12 Lac MT

1. Low Lying Area: -

- A tender is under process for filling of pond ash 10.0 Lac CuM in low lying areas within the vicinity of ash dyke of Anpara TPS.
- Another proposal has been initiated for filling of pond ash 10.0 Lac CuM in other low-lying areas within the vicinity of ash dyke of Anpara TPS.

2. Use of Ash in abandoned mines: -

- Request had been submitted to Northern Coalfields Limited (NCL) for allocation of abandoned Gorbi coal mine pit no. 3 to Anpara Thermal Power Project for filling with ash. A Central Working Group of MoP/CEA, MoC & MoM was formed by the government to decide the allocation of coal mines and non-coal mines (major minerals) which are available for ash disposal to power plants. Central working group has allocated the Pit-3 of Gorbi coal mines to Anpara Thermal Power Station vide F. No. (CPAM-43020/10/2022-CPIAM) dated 5th May 2023. The Formal allotment order by CIL and signing of MOU between NCL and ATP (UPRVUNL) is under process. After that 100% fly ash disposal /utilization can be achieved.

Note:- The above plan is based on potential avenues identified presently and ash utilisation may increase/decrease in case of allocation /non- allocation of identified avenues in future.

Office of the Executive Engineer
Civil Maintenance Division-III
Anpara 'A' Thermal Power station
U.P.Rajya Vidyut Utpadan Nigam Ltd.
Anpara, Sonebhadra-231225
ee.ecmd_3.atps.anpara@uprvunl.org



कार्यालय अधिष्ठात्री अभियन्ता
जाबपद अनुदक्षण खण्ड-तृतीय
अनपरा 'अ' तापीय पट्टियोजना
उ०प्र० राज्य विद्युत उत्पादन निगम लि०
अनपरा, सोनभद्र-231225

No. 650 /CMD-III/ATPS/LQ-1

Dated. 06 /03/2023

M/s Central Water & Power Research Station
Khadakwasla,
Pune, (Maharashtra)

Approval Registration No.-
ANPA2492/04/R&M/BTPS Dt.
03.03.2023

Subject: LOI FOR THE WORK OF DIVERSION/ASSESSMENT STUDIES FOR MORCHA NALLAH DIVERSION OF MAIN ASH DYKE AREA OF ANPARA THERMAL POWER STATION, VILL.- BELWADAH, ANPARA, SONEBHADARA.

Ref.: Your offer No. आ० प्र० यो०/अनपरा/2023/09 दिनांक 04.01.2023 received through e-mail dated 04.01.2023

Dear Sir(s)

Please refer to this office letter no. 648/CMD-III/ATPS/L-3 dt. 04.03.2023, in continuation to this, we are pleased to inform you that the above-mentioned work of consultancy services has been accepted by the competent tender committee on your rate, terms and conditions and work is hereby awarded in your favor on the offered rate. The total amount against this order for execution of the above said work will be **Rs. 25,00,000.00 (Rs. Twenty-Five Lacs Only) (Excluding GST)**. The scope of work & Bill of quantity with terms & conditions of the work to be executed is enclosed herewith.

You are further requested to submit the following documents:

1. Circular for non-deduction of TDS, otherwise TDS shall be deducted as per Govt. rules.
2. Adjustment Invoice after receiving of the payment.
3. Income Tax shall be deducted from the bill as per rule.

You are further requested to please contact undersigned/concerned A.E. for starting the work. The date of start and completion may be treated as **10.03.2023 and 09.09.2023 (06 Months)** respectively.

Please acknowledge the receipt of this L.O.I. as a token of acceptance.

Thanking you.

Encl: As above.

Your's faithfully

Executive Engineer

No. /CMD-III/ATPS/LQ-1 of dated

Copy forwarded to the following for information and necessary action:

1. Chief Engineer (Civil), Anpara Thermal Project, Anpara, Sonebhadra.
2. Superintending Engineer, CMC-I, ATPS, Anpara, Sonebhadra
3. Dy. Chief Accounts Officer, CFA & BO, ATPS, Anpara, Sonebhadra.
4. Assistant Engineer & Junior Engineer of this division with a copy of B.O.Q.
5. Case File

Executive Engineer

BILL OF QUANTITY

Sl. No.	Description	Qty	Rate	Amount
1.	Assessment Study for Diversion of Morcha and Mokha Nala passing through the ash dyke of Anpara Thermal Power Station (ATPS) UPRVUNL, Anpara, district-Sonebhadra, (Uttar Pradesh)	01 Job	25.00 Lakhs	25,00,000.00 (Excluding GST)

SCOPE OF WORK:

1. Site Inspection for reconnaissance survey and identification of data requirement.
2. Review and analysis of available information in the form of reports, meteorological and hydrological data/discharge data, literature, toposheets, contour plans, satellite images etc. to study topography and hydrology of the area surrounding the proposed coal block.
3. Analysis of hydro meteorological data of catchment area of Morcha and Mokha Nala and its tributaries.
4. Estimation of the flood hydrographs/Peak discharge considering design rainfall.
5. Assess the diversion scheme for the Morcha and Mokha Nala proposed/supplied by the project authority by conducting the studies.
6. Routing of derived maximum flood through the existing stream networks.
7. Routing of derived maximum flood through proposed diversion of Morcha and Mokha nala considering suitable cross section to maintain the hydrologic and hydraulic prerequisites of upstream and downstream of diversion.
8. Estimation of water surface profile of Morcha and Mokha Nala on the upstream/downstream of the ash dyke boundary for pre and post scenarios.
9. Preparation of technical report.

METHODOLOGY:

- i. Study the available information in the form of maps, technical reports, literature, etc., having a bearing on the hydrology and water regime of the Morcha Nala and Mokha Nala.
- ii. Visit to site for comprehending the preliminary information supplied by the Project authority and acquaintance with the prevailing condition.
- iii. Analyse the available rainfall/runoff data recorded at rain gauge/river gauge stations within and nearby proposed project area.
- iv. Demarcation of catchment area of Morcha and Mokha Nala and its tributaries
- v. Determination of flood hydrographs/Peak flow for 25, 50 and 100-year return periods.
- vi. Hydraulic design of cross sections for proposed diversion channels based on site conditions.
- vii. Study the layout of diversion scheme proposed/supplied by the Project authority duly considering the alignment of existing nala, topography and dyke boundary.
- viii. Development of 1-D mathematical model under steady state conditions, using topography of existing nala and proposed diversion channel for deriving water surface profile.
- ix. Hydraulic design of cross sections for proposed diversion channel to safely pass 25, 50 and 100-year return period flood depending upon site conditions and other prerequisites.
- x. Preparation of technical report.

SPECIAL TERMS & CONDITIONS: -

- A. 100% advance payment through RTGS/NEFT in favor of Central Water & Power Research Station, Khadakwasla, Pune, Maharashtra.
- B. Free boarding & loading and local travels shall be provided by our organization to visiting team of Central Water & Power Research Station, Khadakwasla, Pune, Maharashtra (CWPRS) from Varanasi airport to site and back.
- C. Time of completion of the consultancy services shall be 06 Months.

[Handwritten Signature]

//True Copy//

[Handwritten Signature]
02/03/2023

Executive Engineer

उपरोक्त राज्य विद्युत उत्पादन निगम लि।
(उपरोक्त सरकार का उपक्रम)
U P Rajya Vidhyut Utpadan Nigam Ltd.
(U.P Govt. Undertaking)



Office of the Chief Engineer
Environment & Safety
7th Floor, Shakti Bhawan Extn
14-Ashok Marg, Lucknow- 226001
Email- gm.es2@uprvunl.org
CIN:U400101UP980SGC0050655

No.: 931 /CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/FC/

Date: 04 July 2019

FIRST CONTRACT

M/s Beijing SPC Environment Protection Tech Co. Ltd
F/10, Renminzhengxiobao Building
No. 69, Xibalizhuang Road
Haidian District, Beijing, China 100142

Kind Attn.: Mr. Wu Yihao

Sub.: Notification of Award (NOA) of Contract for Supply of Plant and Equipment for Flue Gas Desulphurisation (FGD) Package for 2x500 MW Anpara 'D' TPS as per Bidding Document No. 01/CE (E&S)/UNL/HQ/2018-19.

Dear Sir,

1.0 This has reference to the following:

- 1.1 Our Invitation for Bids vide NIT No. 01/CE (E&S)/UNL/HQ/2018-19 dated 18.07.2018 inviting Stage-I (Techno-Commercial) Bids and subsequent invitation for Stage-II (Price) Bids on 13.05.2019.
- 1.2 Bidding Documents for the subject package downloaded by you from e-tender website comprising the following:

S. No.	Description of Bidding Documents
1	Section-I : Invitation for Bids (IFB)
2	Section-II : Instructions to Bidders (ITB)
3	Section-III : Bid Data Sheets (BDS)
4	Section-IV : General Conditions of Contract (GCC)
5	Section-V : Special Conditions of Contract (SCC)
6	Section-VI : Technical Specifications including Tender Drawings and Technical Data Sheets
7	Section-VII: Forms & Procedures (FP) consisting of Part-1 of 3, Part-2 of 3 and Part-3 of 3

- 1.3 Amendments/Clarifications/Errata to the Bidding Documents for the subject Package issued during Stage - I Bidding as detailed below:

S. No.	Description of Amendments / Clarifications / Errata
1	Clarification No. 1 to Commercial Queries
2	Clarification No. 1 to Technical Queries
3	Amendment No. 1 to Technical Specifications
4	Amendment No. 2 to Technical Specifications
5	Amendment No. 3 to Technical Specifications
6	Errata No. 1 to Commercial Documents

- 1.4 Your Stage-I (Techno-Commercial) Bid opened on 27.11.2018.
- 1.5 Minutes of Meeting held on 13.12.2018 on Techno-Commercial issues- Appendix-A
- 1.6 Invitation for Stage-II (Price) Bid along with Amendment No. 4 to Technical Specifications & Commercial Documents.
- 1.7 Your Stage-II (Price) Bid opened on 27.05.2019.
- 1.8 Minutes of Meeting on clarification of Bid Price held on 07.06.2019-Appendix-B

2.0 We confirm having accepted your Stage-I (Techno-Commercial) Bid Proposal opened on 27.11.2018 and Stage-II (Price) Proposal opened on 27.05.2019, read in conjunction with all the Specifications, Terms and Conditions of the Bidding Documents & its Amendments / Clarifications / Errata, agreed Minutes of Meeting as referred to in 1.0 above and award on you the contract for the work of Design, Engineering, Manufacturing, Shop fabrication, Preassembly, Shop Testing/Type Testing at Manufacturer's works, Packing, Forwarding to site of all CIF (Indian Port

of entry) Equipments/ Materials/ Special tools & tackles etc. covered under Flue Gas Desulphurisation (FGD) System Package for 2x500 MW Anpara 'D' TPS, as per Bidding Document and its Amendments / Clarifications / Errata read in conjunction with agreed Minutes of Meeting, as referred to in para 1.0 above (hereinafter referred to as the 'First Contract').

- 3.0 We have also notified you vide our NOA No: 932/CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/SC/ and No.: 933/CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/TC/ both dated 04 July 2019 for the work of Design, Engineering, Manufacturing, Shop fabrication, Preassembly, Shop Testing/Type Testing at Manufacturer's works, Packing, Forwarding to site of all Ex-Manufacturing Works/Place of Dispatch (both in India) Equipments / materials/ Special tools & tackles etc. (hereinafter referred to as the 'Second Contract') and for the work of providing all services i.e. Port Handling, Port Clearance & Port Charges for Imported goods, re-conciliation of Contract with Customs Authority, Transportation from manufacturer's works/ place of dispatch to site (both in India), transit insurance, delivery at site, receipt, unloading, handling, storage, in-plant transportation, taking delivery of employer supplied equipment from site stores, comprehensive all risk insurance, installation, supervision, pre-commissioning, testing, commissioning and performance testing of all Equipments/systems and materials, and all other services leading to successful "completion of facilities" and handing over to Employer of the Equipment/ Materials (hereinafter referred to as the 'Third Contract') covered under Flue Gas Desulphurisation (FGD) System Package for 2x500 MW Anpara 'D' TPS, as per Bidding Document and its Amendments/ Clarifications/ Errata read in conjunction with agreed Minutes of Meeting, as referred to in para 1.0 above.

- 3.1 You shall also be fully responsible for the works to be executed under the 'Second Contract' and 'Third Contract' and it is expressly understood and agreed by you that any breach under the 'Second Contract' and 'Third Contract' shall automatically be deemed as a breach of this 'First Contract' and vice-versa and any such breach or occurrence or default giving us a right to terminate the 'Second Contract' and 'Third Contract' and/or recover damages there under, shall give us an absolute right to terminate this Contract and/or recover damages under this 'First Contract' as well and vice-versa. However, such breach or default or occurrence in the 'Second Contract' and/or 'Third Contract' shall not automatically relieve you of any of your responsibilities/obligations under this 'First Contract'. It is also expressly understood and agreed by you that the equipment/ materials to be supplied by you under 'First Contract' and 'Second Contract' when installed and commissioned under the 'Third Contract' shall give satisfactory performance in accordance with the provisions of the Contract.

4.0 CONTRACT PRICE

- 4.1 The total Contract Price for the entire scope of work covered under this NOA shall be USD 10,063,505.43 (US Dollars Ten Million Sixty Three Thousand Five Hundred Five and Cent Forty Three only) as per the following break up:

Sl.	Description	CIF (Indian Port of entry) Price in USD
A	Main Equipment including Factory Fabricated Steel Structures	
(i)	FGD System	7,710,072.00
(ii)	Limestone and Gypsum Handling System	539,380.00
(iii)	Chimney	1,744,857.00
	Total (A): (i) + (ii) + (iii)	9,994,309.00
B	Type Test Charges	69,196.43
	Total(A + B)	10,063,505.43

Note : Import Duties / GST shall be paid extra as applicable.

उ० प्र० राज्य विद्युत उत्पादन निगम लि०
(उ०प्र० सरकार का उपक्रम)
U P Rajya Vidhyut Utpadan Nigam Ltd.
(U.P Govt. Undertaking)



Office of the Chief Engineer
Environment & Safety
7th Floor, Shakti Bhawan Extn
14-Ashok Marg, Lucknow- 226001
Email- gm.cs2@uprvunl.org
CIN:U400101UP980SGC0050655

- 5.0 You shall prepare and finalize the Contract Documents for signing of the formal Contract Agreement and shall enter into the Contract Agreement with us, as per Performa enclosed with the Bidding Documents, on non-judicial stamp paper of appropriate value within 28 days from the date of this Notification of Award. The amendment / modification to NOA issued from time to time shall be part of Contract Agreement and shall be binding on supplier.
- 6.0 This NOA is being issued to you in duplicate. We request you to return its duplicate copy duly signed and stamped on each page including all the enclosed Appendices, by the authorized signatory of your Company as a proof of your acknowledgement and confirmation.

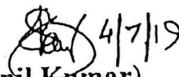
Please take necessary action to commence the work and confirm action.

Thanking You,

Encl:

1. Minutes of Meeting on Techno-Commercial issues-Appendix-A
2. Minutes of Meeting on clarification of Bid Price -Appendix-B

Yours faithfully,
For and on behalf of UPRVUNL


(Sunil Kumar)
Chief Engineer (E&S)

No.: /CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/FC Dated-
Copy to the following for kind information and necessary action:-

- 1- PS to Chairman, UPRVUNL, 7th Floor Shakti Bhawan, Lucknow.
- 2- PS to Managing Director, UPRVUNL, 7th Floor Shakti Bhawan, Lucknow.
- 3- Director (Project& commercial), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 4- Director (Finance), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 5- Director (Technical), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 6- Director (P&A), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 7- Executive Director (Finance), 8th Floor Shakti Bhawan, Lucknow.
- 8- Chief Engineer & Project Coordinator, Anpara Thermal Power Project, Anpara, Sonebhadra

(Sunil Kumar)
Chief Engineer (E&S)

उप राज्य विद्युत उत्पादन निगम लि
(उप राज्य सरकार का उपक्रम)
U P Rajya Vidhyut Utpadan Nigam Ltd.
(U.P Govt. Undertaking)



Office of the Chief Engineer
Environment & Safety
7th Floor, Shakti Bhawan Extn
14-Ashok Marg, Lucknow- 226001
Email- gm.es2@uprvunl.org
CIN:U400101UP980SGC0050655

No.: 932/CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/SC/

Date: 04 July 2019

SECOND CONTRACT

M/s Beijing SPC Environment Protection Tech Co. Ltd
F/10, Renminzhengxiebao Building
No. 69, Xibalizhuang Road
Haidian District, Beijing, China 100142

Kind Attn.: Mr. Wu Yihao

Sub.: Notification of Award (NOA) of Contract for Supply of Plant and Equipment for Flue Gas Desulphurisation (FGD) Package for 2x500 MW Anpara 'D' TPS as per Bidding Document No. 01/CE(E&S)/UNL/HQ/2018-19.

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3	Amendment No. 1 to Technical Specifications
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5	Amendment No. 3 to Technical Specifications
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1.5 Minutes of Meeting held on 13.12.2018 on Techno-Commercial issues- Appendix-A
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1.8 Minutes of Meeting on clarification of Bid Price held on 07.06.2019-Appendix-B

2.0 We confirm having accepted your Stage-I (Techno-Commercial) Bid Proposal opened on 27.11.2018 and Stage-II (Price) Proposal opened on 27.05.2019, read in conjunction with all the Specifications, Terms and Conditions of the Bidding Documents & its Amendments/ Clarifications/ Errata, agreed Minutes of Meeting as referred to in para 1.0 above and award on you the contract for work of Design, Engineering, Manufacturing, Shop fabrication, Preassembly, Shop Testing/Type Testing at Manufacturer's works, Packing, Forwarding to site of all Ex-Manufacturing

Works/Place of Dispatch (both in India) Equipments/ materials/ Special tools & tackles etc. covered under Flue Gas Desulphurisation (FGD) System Package for 2x500 MW Anpara 'D' TPS, as per Bidding Document and its Amendments/ Clarifications/ Errata read in conjunction with agreed Minutes of Meeting, as referred to in para 1.0 above (hereinafter referred to as the 'Second Contract').

3.0 We have also notified you vide our NOA No. 931/CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/FC/ and NOA No. 933/CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/TC both dated 04 July 2019 for the work of Design, Engineering, Manufacturing, Shop fabrication, Preassembly, Shop Testing/Type Testing at Manufacturer's works, Packing, Forwarding to site of all CIF (Indian Port of entry) Equipments / Materials / Special tools & tackles etc. (hereinafter referred to as the 'First Contract') and for the work of providing all services i.e. Port Handling, Port Clearance & Port Charges for Imported goods, re-conciliation of Contract with Customs Authority, Transportation from manufacturer's works/ place of dispatch to site (both in India), transit insurance, delivery at site, receipt, unloading, handling, storage, in-plant transportation, taking delivery of employer supplied equipment from site stores, comprehensive all risk insurance, installation, supervision, pre-commissioning, testing, commissioning and performance testing of all Equipments/systems and materials, and all other services leading to successful "completion of facilities" and handing over to Employer of the Equipment/ Materials etc.(hereinafter referred to as the 'Third Contract') covered under Flue Gas Desulphurisation (FGD) System Package for 2x500 MW Anpara 'D' TPS, as per Bidding Document and its Amendments/ Clarifications/ Errata read in conjunction with agreed Minutes of Meeting, as referred to in para 1.0 above.

3.1 You shall also be fully responsible for the works to be executed under the 'First Contract' and 'Third Contract' and it is expressly understood and agreed by you that any breach under the 'First Contract' and 'Third Contract' shall automatically be deemed as a breach of this 'Second Contract' and vice-versa and any such breach or occurrence or default giving us a right to terminate the 'First Contract' and 'Third Contract' and/or recover damages there under, shall give us an absolute right to terminate this Contract and/or recover damages under this 'Second Contract' as well and vice-versa. However, such breach or default or occurrence in the 'First Contract' and/or 'Third Contract' shall not automatically relieve you of any of your responsibilities/obligations under this 'Second Contract'. It is also expressly understood and agreed by you that the equipment/ materials to be supplied by you under 'First Contract' and 'Second Contract' when installed and commissioned under the 'Third Contract' shall give satisfactory performance in accordance with the provisions of the Contract.

4.0 CONTRACT PRICE

4.1 The total Contract Price for the entire scope of work covered under this NOA shall be INR 1,816,132,866.50 (INR One Billion Eight Hundred Sixteen Million One Hundred Thirty Two Thousand Eight Hundred Sixty Six and Paise Fifty Only) as per the following break up:

Sl. No.	Description	Total Ex-works (India) Price In INR
A	Main Equipment including Factory Fabricated Steel Structures	
(i)	FGD System	1,464,477,474.00
(ii)	Limestone and Gypsum Handling System	131,795,995.00
(iii)	Chimney	214,971,829.00
	Total(A): (I) + (ii) + (Iii)	1,811,245,298.00
B	Type Test Charges	4,887,568.50
	Grand Total (A + B)	1,816,132,866.50

Note : GST shall be paid extra as applicable.

उप राज्य विद्युत उत्पादन निगम लि०
(उपरो सरकार का उपक्रम)
U P Rajya Vidhyut Utpadan Nigam Ltd.
(U.P Govt. Undertaking)



Office of the Chief Engineer
Environment & Safety
7th Floor, Shakti Bhawan Extn
14-Ashok Marg, Lucknow- 226001.
Email- gm.es2@uprvunl.org
CIN:U400101UP980SGC0050655

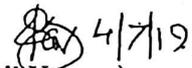
- 5.0 You shall prepare and finalize the Contract Documents for signing of the formal Contract Agreement and shall enter into the Contract Agreement with us, as per Performa enclosed with the Bidding Documents, on non-judicial stamp paper of appropriate value within 28 days from the date of this Notification of Award. The amendment / modification to NOA issued from time to time shall be part of Contract Agreement and shall be binding on supplier.
- 6.0 This NOA is being issued to you in duplicate. We request you to return its duplicate copy duly signed and stamped on each page including all the enclosed Appendices, by the authorized signatory of your Company as a proof of your acknowledgement and confirmation. Please take necessary action to commence the work and confirm action.

Thanking You,

Encl:

1. Minutes of Meeting on Techno-Commercial issues-Appendix-A
2. Minutes of Meeting on clarification of Bid Price -Appendix-B

Yours faithfully,
For and on behalf of UPRVUNL


(Sunil Kumar)
Chief Engineer (E&S)

No.: /CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/SC Dated-
Copy to the following for kind information and necessary action:-

- 1- PS to Chairman, UPRVUNL, 7th Floor Shakti Bhawan, Lucknow.
- 2- PS to Managing Director, UPRVUNL, 7th Floor Shakti Bhawan, Lucknow.
- 3- Director (Project& commercial), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 4- Director (Finance), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 5- Director (Technical), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 6- Director (P&A), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 7- Executive Director (Finance), 8th Floor Shakti Bhawan, Lucknow.
- 8- Chief Engineer & Project Coordinator, Anpara Thermal Power Project, Anpara, Sonbhadra

(Sunil Kumar)
Chief Engineer (E&S)



No.: 933/CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/TC/

Date: 04 July 2019

THIRD CONTRACT

M/s Beijing SPC Environment Protection Tech Co. Ltd
F/10, Renminzhengxiebao Building
No. 69, Xibalizhuang Road
Haidian District, Beijing, China 100142

Kind Attn.: Mr. Wu Yihao

Sub.: Notification of Award (NOA) of Contract for Inland Transportation, Inland Insurance, Installation, Testing & Commissioning for Flue Gas Desulphurisation (FGD) Package for 2x500 MW Anpara 'D' TPS as per Bidding Document No. 01/ CE(E&S)/UNL/ HQ /2018-19.

Dear Sir,

1.0 This has reference to the following:

1.1 Our Invitation for Bids vide NIT No. 01/CE (E&S)/UNL/HQ/2018-19 dated 18.07.2018 inviting Stage-I (Techno-Commercial) Bids and subsequent invitation for Stage-II (Price) Bids on 13.05.2019.

1.2 Bidding Documents for the subject package downloaded by you from e-tender website comprising the following:

S. No.	Description of Bidding Documents
1	Section-I : Invitation for Bids (IFB)
2	Section-II : Instructions to Bidders (ITB)
3	Section-III : Bid Data Sheets (BDS)
→ 4	Section-IV : General Conditions of Contract (GCC)
→ 5	Section-V : Special Conditions of Contract (SCC)
6	Section-VI : Technical Specifications including Tender Drawings and Technical Data Sheets
7	Section-VII: Forms & Procedures (FP) consisting of Part-1 of 3, Part-2 of 3 and Part-3 of 3

1.3 Amendments/Clarifications/Errata to the Bidding Documents for the subject Package issued during Stage - I Bidding as detailed below:

S. No.	Description of Amendments / Clarifications / Errata
1	Clarification No. 1 to Commercial Queries
2	Clarification No. 1 to Technical Queries
3	Amendment No. 1 to Technical Specifications
4	Amendment No. 2 to Technical Specifications
5	Amendment No. 3 to Technical Specifications
→ 6	Errata No. 1 to Commercial Documents

1.4 Your Stage-I (Techno-Commercial) Bid opened on 27.11.2018.

1.5 Minutes of Meeting held on 13.12.2018 on Techno-Commercial issues- Appendix-A

1.6 Invitation for Stage-II (Price) Bid along with Amendment No. 4 to Technical Specifications & Commercial Documents.

1.7 Your Stage-II (Price) Bid opened on 27.05.2019.

1.8 Minutes of Meeting on clarification of Bid Price held on 07.06.2019-Appendix-B

2.0 We confirm having accepted your Stage-I (Techno-Commercial) Bid Proposal opened on 27.11.2018 and Stage-II (Price) Proposal opened on 27.05.2019, read in conjunction with all the Specifications, Terms and Conditions of the Bidding Documents & its Amendments/ Clarifications/ Errata, agreed Minutes of Meeting as referred to in para 1.0 above and award on you the contract for the work of all services i.e. Port Handling, Port Clearance & Port Charges for Imported goods, re-conciliation of Contract with Customs Authority, Transportation from manufacturer's works/

place of dispatch to site (both in India), transit insurance, delivery at site, receipt, unloading, handling, storage, in-plant transportation, taking delivery of employer supplied equipment from site stores, comprehensive all risk insurance, installation, supervision, pre-commissioning, testing, commissioning and performance testing of all Equipments/ systems and materials, and all other services leading to successful "completion of facilities" and handing over to Employer of the Equipment/ Materials etc. covered under **Flue Gas Desulphurisation (FGD) System Package for 2x500 MW Anpara 'D' TPS**, as per Bidding Document and its Amendments/ Clarifications/ Errata read in conjunction with agreed Minutes of Meeting, as referred to in para 1.0 above (hereinafter referred to as the 'Third Contract').

3.0 We have also issued Notification of Awards to you vide our NOA no. 931/CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/FC/ and NOA 932/CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/SC/ both dated 04 July 2019 for the work of Design, Engineering, Manufacturing, Shop fabrication, Preassembly, Shop Testing/Type Testing at Manufacturer's works, Packing, Forwarding to site of all CIF (Indian Port of entry) Equipments / Materials / Special tools & tackles etc.(hereinafter referred to as the 'First Contract') and for the work of Design, Engineering, Manufacturing, Shop fabrication, Preassembly, Shop Testing/Type Testing at Manufacturer's works, Packing, Forwarding to site of all Ex-Manufacturing Works/Place of Dispatch (both in India) Equipments / materials/ Special tools & tackle setc. (hereinafter referred to as the 'Second Contract') covered under **Flue Gas Desulphurisation (FGD) System Package for 2x500 MW Anpara 'D' TPS**, as per Bidding Document and its Amendments/ Clarifications/ Errata read in conjunction with agreed Minutes of Meeting, as referred to in para 1.0 above.

3.1 You shall also be fully responsible for the works to be executed under the 'First Contract' and 'Second Contract' and it is expressly understood and agreed by you that any breach under the 'First Contract' and 'Second Contract' shall automatically be deemed as a breach of this 'Third Contract' and vice-versa and any such breach or occurrence or default giving us a right to terminate the 'First Contract' and 'Second Contract' and/or recover damages there under, shall give us an absolute right to terminate this Contract and/or recover damages under this 'Third Contract' as well and vice-versa. However, such breach or default or occurrence in the 'First Contract' and/or 'Second Contract' shall not automatically relieve you of any of your responsibilities/obligations under this 'Third Contract'. It is also expressly understood and agreed by you that the equipment/ materials to be supplied by you under 'First Contract' and 'Second Contract' when installed and commissioned under the 'Third Contract' shall give satisfactory performance in accordance with the provisions of the Contract.

4.0 CONTRACT PRICE

4.1 The total Contract Price for the entire scope of work covered under this NOA shall be INR 1,475,044,414.68 (INR One Billion Four Hundred Seventy Five Million Forty Four Thousand Four Hundred Fourteen and Paise Sixty Eight only) as per the following break up:

Sl. No.	Description	Total Price In INR
A	Local Transportation including Inland Transit Insurance and other local costs incidental to delivery of Plant & Equipment	
1	Main Equipment	
(i)	FGD System	20,126,635.93
(ii)	Limestone And Gypsum Handling System	1,701,459.13
(iii)	Chimney	3,390,311.62
	Total A: (i) + (ii) + (iii)	25,218,406.68
B	Installation Services (Erection, Civil, Steel Structural works, Factory Fabricated Steel Structural Works (Erection) & allied works) including insurance (other	

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	than transit insurance and other services as specified in the Bidding Documents)	
(I)	Main Equipment Including Factory Fabricated Steel Structures	583,703,359.00
(II)	Civil & Architectural Works	
(i)	Geo-Technical investigation & Slope Protection Works	5,563,634.00
(ii)	Infrastructure Works	303,176,964.00
(iii)	FGD Facilities	554,882,051.00
	Total (II): (i) + (ii) + (iii)	863,622,649.00
(III)	Training Charges	2,500,000.00
	Total B: (I) + (II) + (III)	1,449,826,008.00
	Grand Total (A + B)	1,475,044,414.68

Note: GST as applicable shall be paid extra as applicable

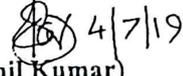
- 5.0 You shall prepare and finalize the Contract Documents for signing of the formal contract Agreement and shall enter into the Contract Agreement with us, as per Performa enclosed with the Bidding Documents, on non-judicial stamp paper of appropriate value within 28 days from the date of this Notification of Award. The amendment / modification to NOA issued from time to time shall be part of Contract Agreement and shall be binding on supplier.
- 6.0 This NOA is being issued to you in duplicate. We request you to return its duplicate copy duly signed and stamped on each page including all the enclosed Appendices, by the authorized signatory of your Company as a proof of your acknowledgement and confirmation.

Thanking You,

Encl:

1. Minutes of Meeting on Techno-Commercial issues-Appendix-A
2. Minutes of Meeting on clarification of Bid Price--Appendix-B

Yours faithfully,
For and on behalf of UPRVUNL


(Sunil Kumar)
Chief Engineer (E&S)

No.: /CE (E&S)/UNL/2019-20/Anpara 'D' FGD/NOA/TC Dated-
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- 4- Director (Finance), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 5- Director (Technical), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 6- Director (P&A), UPRVUNL, 8th Floor Shakti Bhawan, Lucknow.
- 7- Executive Director (Finance), 8th Floor Shakti Bhawan, Lucknow.
- 8- Chief Engineer & Project Coordinator, Anpara Thermal Power Project, Anpara, Sonbhadra

(Sunil Kumar)
Chief Engineer (E&S)